

**Central Administrative Tribunal
Principal Bench, New Delhi.
OA-625/2014
New Delhi this the 02nd day of August, 2017.**

Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)

Karamveer
(Roll No. 700628)
S/o Shri Chander Singh
R/o 141, Police Colony,
Ahata Kidara, Sadar Bazar,
Delhi-110006.

... Applicant

(By Advocate : None)

Versus

1. G.N.C.T. of Delhi
Through its Chief Secretary,
Delhi Secretariat, Players Building,
IP Estate, Near TTO,
New Delhi -110002
2. Commissioner of Police
Police Headquarters,
IP Estate, New Delhi -110002
3. Dy. Commissioner of Police
Recruitment, New Police Line,
Delhi -110009

.. Respondents

(By Advocate : (Ms. Neetu Mishra for Ms. Rashmi Chopra)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

None for the applicant. Even on the last date i.e. on 21.04.2017 also none appeared for the applicant. It, therefore, appears that the applicant is no longer interested in pursuing this OA any further. Accordingly, the same is dismissed for default of appearance and for non prosecution.

(Nita Chowdhury)
Member (A)

(Raj Vir Sharma)
Member (J)